

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
AT NEW DELHI

O.A.-334/2023

**IN THE MATTER OF:-**

NARESH CHAUDHARY

...PETITIONER

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS

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**NDOH:-29.04.2025**

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Through:



**LATIKA MALHOTRA**

Counsel for DDA

Enrol. No: D2356/2018

317, S Block, Delhi High Court

Shershah Suri Marg, New Delhi-110003

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
AT NEW DELHI

O.A.-355/2022

**IN THE MATTER OF:-**

NARESH CHAUDHARY ...PETITIONER

VERSUS

UNION OF INDIA AND ORS. ...RESPONDENTS

**SHORT STATUS REPORT ON BEHALF OF**

**RESPONDENT/DDA**

Affidavit of Mr. Anil Kumar Singhal, S/o B.L Singhal aged about 40 years, presently posted as Superintending Engineer, NCC-1 with the Delhi Development Authority having its office at Jhandewalan, New Delhi, do hereby solemnly affirm and declare as under:-

1. That I am working with the Respondent/DDA, as such competent and authorized to sign the present affidavit.
2. That I am well conversant with the facts and circumstances of the present case in my official capacity.



3. That the answering respondent is a statutory authority constituted under the Delhi Development Act, 1957. The powers of the authority include power to acquire, hold and dispose of property, both moveable and immoveable and to contract, etc.
4. That the present petition had been filed by the applicant, inter-alia, alleging, violation of environmental norms at construction in the residence of the Hon'ble Chief Minister of Delhi at 6, Flag Staff Road, Civil Lines, Delhi.
5. That this affidavit is being filed in terms of order dated 02.01.2025 of this Hon'ble Tribunal whereby, the Hon'ble Tribunal gave four weeks to Respondent 5/DDA to file reply.
6. That it is respectfully submitted the premises in question is not at the disposal of DDA and neither NMD-2/DDA has any role in the construction activities at the mentioned premises.
7. That the present short status report is submitted accordingly.



  
18/04/25  
**DEPONENT**  
(E Comp - No. 98045)  
Superintending Engineer  
Northern: Civil Circle-I  
Delhi Development Authority

**VERIFICATION:-**

Verified at New Delhi on this 25<sup>th</sup> 25 APR 2025 day of April, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed therefrom.

*25/4/25*  
**DEPONENT**  
 (E Comp - 40-73045)

Superintending Engineer  
 Northern Civil Circle-I  
 Delhi Development Authority



*25/4/25*  
 ATTESTED  
 NOTARY PUBLIC  
 DELHI

25 APR 2025